

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	LAL BABA SEAMLESS TUBES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance via video conference/physically

Ms. Priyanka Jain, Adv.

] For the Applicant

ORDER

1. Ld. Counsel for the applicant present.
2. Heard. **Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)